

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.101  
CP(IB) 153 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

IL & FS Financial Services Ltd  
V/s  
Essar Shipping Ltd

.....Applicant

.....Respondent

**Order delivered on: 21/11/2022**

**Coram:**

Dr. Madan B. Gosavi, Hon'ble Member(J)  
Mr. Subrata Kumar Dash, Hon'ble Member(T)

**PRESENT:**

For the Applicant :Mr. Apoorv Vakil, Adv. a.w. Mr. Priyal Parekh, Advocate  
For the Respondent :Mr. Saurabh Soparkar, Sr. Advocate a.w. Mr. Vishal  
Dave, Adv.

**ORDER**

Both the parties have submitted that the OTS proposal is under consideration of Financial Creditor.

We perused the record. The OTS proposal is under consideration of Financial Creditor since June,2022. However, the parties are desirous to settle the matter, we find final adjournment be granted in this matter

Matter stands adjourned to 23.01.2023.

-SD-  
**SUBRATA KUMAR DASH**  
**MEMBER (TECHNICAL)**

-SD-  
**DR. MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**

sapna